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The High Court of Kerala

Kochi- 682 031  
Dated- 27.06.2019

Proceedings

High Court Establishment- gazetted officers of the High Court Service- retirement from service on superannuation- orders issued.

- Read: 1. G.O.(P) No.183/2012/Fin. dated 26.3.2012.  
2. High Court proceedings No.A1-28901/2009 dated 31.3.2012.  
3. G.O.(P)485/75/Fin dated 20.10.1975.

Order No. A5-7584/2019

On attaining the age of superannuation, the following gazetted officers in the High Court will hand over charge of their office to the officers mentioned against their names, on the afternoon of 30.06.2019 :

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| 1. Sri.P.R.Anilkumar,<br>Joint Registrar               | - Sri.P.Anilkumar,<br>Joint Registrar                    |
| 2. Sri.Gireesan P N.,<br>Section Officer/Court Officer | - Sri.Sajil Kumar P M.,<br>Section Officer/Court Officer |
| 3. Smt.M.I.Abida,<br>Office Superintendent             | - Sri.S.Jayakumar<br>Office Superintendent               |

(By Order)

  
K. Haripal  
Registrar General  
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To

- The officers concerned.  
The Accountant General (A& E), Kerala, Thiruvananthapuram (4 copies)  
The Joint Registrars, High Court  
The Deputy Registrars Concerned, High Court  
The Private Secretary to the Chief Justice, High Court  
The Assistant Registrars Concerned, High Court  
The Confidential Assistants to the Registrars and  
Additional Registrar(General Administration), High Court  
✓ The IT Section, High Court (for publishing in the High Court website)  
The Finance Wing, High Court.  
The G (Accounts- I & III) Sections, High Court  
The A1, A2, A3, A4, A6, A7, A8 & A9 seats, High Court  
The Administrative Records Section, High Court  
The File/Stock File.